

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 124 of 2014 in
DFR No. 279 of 2014

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Power Company Karnataka Ltd. & Ors. ... Appellant(s)

Versus

M/s. Himatsingka Seide Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. A.M. Shodhan Babu

Counsel for the Respondent(s) : Mr. Siddharth Bawa for R.1

ORDER

IA No. 124 of 2014
(Appl. for condonation of delay)

Mr. Siddharth Bawa, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply to the condonation of delay Application. Accordingly, he is directed to file the same on or before 09.04.2014 after serving copy on the other side.

Post the matter on 17.04.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js